

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JA BALPUR

Original Application No. 672 of 2006

Jabalpur, this the 27th day of October, 2006.

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Shri A.K.Gaur, Judicial Member

Dinesh Kumar Soni, Son late Shri Gulab Chand Soni,
aged about 30 years, R/o Brhamanpur Sihora, District
Jabalpur

-Applicant

(By Advocate – Shri Manish Soni)

V E R S U S

1. Union of India through Secretary, Ministry of
Telecommunication, New Delhi.

2. General Manager, Telecommunication, C.T.O.
Compound, Jabalpur.

3. Superintendent, Central Office, Telecommunication,
CTO Compound, Jabalpur (MP).

4. Sub Divisional Officer, Office of Telecommunication
Exchange, Sihora, District: Jabalpur (MP).

-Respondents

(By Advocate – Shri M.Chourasia)

O R D E R (Oral)

By Dr.G.C.Srivastava, VC.-

This Original Application has been filed against non-
continuing of the applicant as Tarvihak on daily wages in Sihora
office of Telecommunication Department reported to have been

hm

closed w.e.f. 1.8.2005 without any advance information. The applicant has submitted representations to the Superintendent of Central Telegraph Office, Jabalpur on 8.10.2005 (annexure A-2) followed by reminder on 7.1.2006. Having received no reply, the applicant has approached this Tribunal.

2. Heard the learned counsel for the applicant and Shri M.Chourasia, learned Additional Standing Counsel for respondents.

3. The learned counsel for the applicant has stated that the applicant would be satisfied if the authorities are directed to consider the aforementioned representation and grant him relief within a specified period. Accepting this prayer, we hereby direct the respondents to consider the aforementioned representations submitted by the applicant and pass a detailed, reasoned and speaking order, and grant him whatever relief as admissible to him, within a period of two months from the date of receipt of a copy of this order. With this direction, the OA is disposed of. Be it noted that we have not considered the OA on merit.

4. A copy of the OA along with a copy of this order be supplied to Shri M.Chourasia, learned counsel for respondents for official use.


(A.K.Gaur)
Judicial Member

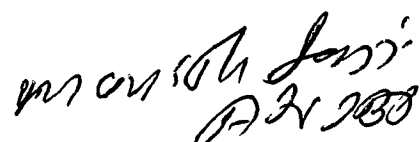

(Dr.G.C.Srivastava)
Vice Chairman


rkv

प्रकाशन सं ओ/न्या.....जबलपुर, दि.....
प्रतिनिधि अन्तः विभाग --

- (1) सचिव, जल, जल संचयन एवं वित्त विभाग, जबलपुर
- (2) जल संचयन विभाग, जबलपुर के काउंसलर
- (3) जल संचयन विभाग, जबलपुर के काउंसलर
- (4) जल संचयन विभाग, जबलपुर के काउंसलर

सूचना एवं आवश्यक कार्यवाही हेतु
उप रजिस्ट्रार


M. Chourasia
AZ 200
(with copy of order)


31.10.06